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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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CS(OS) 320/2021 & I.A. 8420/2021, I.A. 13602/2022, I.A.  
1724/2024, I.A. 3873/2024, I.A. 3874/2024

**RESIDENT DOCTORS ASSOCIATION, ALL INDIA INSTITUTE  
OF MEDICAL SCIENCES (AIIMS), RISHIKESH AND ORS.**

..... Plaintiffs

Through: Mr. Akhil Sibal, Sr. Advocate with  
Mr. Kotla Harshavardhan, Ms.  
Asavari Jain and Ms. Rishbha Arora,  
Advocates.

versus

**RAM KISHAN YADAV ALIAS SWAMI RAMDEV AND ORS.**

..... Defendants

Through: Mr. Inderbir S. Alag, Sr. Adv. with  
Mr. Rohit Gandhi, Ms. Simranjeet  
Singh, Mr. Rishabh Pant, Ms.  
Apurbaa Dutta, Mr. Hargun Singh  
Kalra and Ms. Akshita Nigam,  
Advocates for D-1 to D-6.  
Mr. Deepak Gogia and Mr. Aadhar  
Nautiyal, Advocates for D-9.

**CORAM:**

**HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI**

**ORDER**

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**27.02.2024**

For further submissions by Mr. Inderbir Singh Alag, learned senior  
counsel for defendant Nos. 1 to 6, re-notify on 19<sup>th</sup> March 2024.

**ANUP JAIRAM BHAMBHANI, J**

**FEBRUARY 27, 2024/V.Rawat**